

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1399
ANSWERED ON 31/07/2024

ULTRA MEGA SOLAR POWER PROJECT SCHEME

1399. SHRI C N ANNADURAI
SHRI SELVAM G
SHRI NAVASKANI K

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of achievements made after the implementation of Development of Solar Parks and Ultra Mega Solar Power Projects scheme in the country;
- (b) the number of solar parks developed under the scheme in the country so far particularly in Tamil Nadu;
- (c) the details of subsidies and incentives given to project developers under this scheme;
- (d) the challenges faced by the Government while implementing the scheme and the steps taken to overcome the same; and
- (e) whether the Government has requested all State Governments to facilitate land for setting up solar projects and if so, the response thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Government is implementing the scheme for Development of Solar Parks and Ultra Mega Solar Power Projects. Under the scheme, a capacity of 39,250 MW have been sanctioned.

Solar projects of cumulative capacity 11,591 MW have been commissioned in 22 Solar Parks so far.

The list of Solar Parks sanctioned under the scheme, along with projects installed, is placed at **Annexure-I**. There is currently no Solar Park sanctioned in the State of Tamil Nadu. Two Solar Parks were earlier sanctioned for the State of Tamil Nadu, which were subsequently cancelled due to slow progress.

(c) Under the scheme, Central Financial Assistance (CFA) of up to Rs. 25 lakh per Solar Park is provided for the preparation of Detailed Project Report (DPR).

Besides this, CFA of up to Rs. 20 lakh per MW or 30% of the project cost, including grid-connectivity cost, whichever is lower, is also provided for the development of the Solar Parks as per the Scheme.

(d) The major challenges in implementation of solar energy projects, including that of the Solar Park Scheme, inter-alia involve acquisition of clear land, matching the timelines for creation of

transmission infrastructure and development of renewable energy projects, delay in approving tariffs by State Electricity Regulatory Commission, etc.

The issues pertaining to land acquisition, mismatch in timelines for creation of transmission infrastructure & renewable energy projects and regulatory issues are taken up through review meetings with the State Governments and concerned agencies.

The Government has also taken several steps to promote solar energy, including Solar Parks, the details of which are given at **Annexure-II**.

(e) The Government vide various communications has requested the State Governments for facilitating land for setting up of solar projects.

Further, under Mode-8 of the Solar Park Scheme, a facilitation charge of Rs. 0.05/unit of power being generated in the parks is also provided to the State Governments in order to encourage the States to provide necessary assistance to the Solar Power Park Developers (SPPDs) in identification & acquisition of land, to facilitate in obtaining all required statutory clearances, etc.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA
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List of Solar Parks and solar projects installed (as on 30.06.2024)

Sl. No.	State	Name of Park	Capacity approved (MW)	Projects installed (MW)	
1.	Andhra Pradesh	Ananthapuramu Solar Park	1400	1400	
2.		Kurnool Solar Park	1000	1000	
3.		Kadapa Solar Park	1000	250	
4.		Ananthapuramu-II Solar Park	500	400	
5.		Ramagiri Solar Park	300	0	
6.	Chhattisgarh	Rajnandgaon Solar Park	100	100	
7.	Gujarat	Radhnesada Solar Park	700	700	
8.		Dholera Solar Park	1000	300	
9.		NTPC RE Park	4750	0	
10.		GSECL RE Park	3325	0	
11.		GIPCL RE Park Ph-I	600	0	
12.		GIPCL RE Park Ph-II	1200	0	
13.		GIPCL RE Park Ph-III	575	0	
14.	Himachal Pradesh	Pekhubela Solar Park	53	0	
15.	Jharkhand	SECI Floating Solar Park	100	0	
16.		DVC Floating Solar Park Ph-I	755	0	
17.		DVC Floating Solar Park Ph-II	234	0	
18.	Karnataka	Pavagada Solar Park	2000	2000	
19.		Bidar Solar Park	500	0	
20.	Kerala	Kasargod Solar Park	105	100	
21.		Floating Solar Park	50	0	
22.		Kasargod Solar Park Ph-II	100	0	
23.	Madhya Pradesh	Rewa Solar Park	750	750	
24.		Mandsaur Solar Park	250	250	
25.		Neemuch Solar Park	500	0	
26.		Agar Solar Park	550	550	
27.		Shajapur Solar Park	450	0	
28.		Omkareswar Floating Solar Park	600	100	
29.		Barethi Solar Park	630	0	
30.		Morena Park	600	0	
31.		Maharashtra	Sai Guru Solar Park	500	0
32.			Dondaicha Solar Park	250	0
33.	Patoda Solar Park		250	0	
34.	Erai Floating Solar Park		105	0	
35.	Mizoram	Vankal Solar Park	20	20	
36.	Odisha	Solar Park by NHPC	40	0	
37.	Rajasthan	Bhadla-II Solar Park	680	680	
38.		Bhadla-III Solar Park	1000	1000	
39.		Bhadla-IV Solar Park	500	500	

Sl. No.	State	Name of Park	Capacity approved (MW)	Projects installed (MW)
40.		Phalodi-Pokaran Solar Park	750	450
41.		Fatehgarh Phase-1B Solar Park	421	421
42.		Nokh Solar Park	925	190
43.		Pugal Solar Park Ph-I	1000	0
44.		Pugal Solar Park Ph-II	1000	0
45.		RVUN Solar Park	2000	0
46.		TREDCO Solar Park	1292	0
47.		Uttar Pradesh	Solar Park in UP	365
48.	Jalaun Solar Park		1200	0
49.	Mirzapur Solar Park		100	0
50.	Kalpi Solar Park		65	65
51.	Lalitpur Solar Park		600	0
52.	Jhansi Solar Park		600	0
53.	Chitrakoot Solar Park		800	0
54.	Kanpur Dehat Park		75	0
55.	Kanpur Nagar Park		35	0
Total			39250	11591

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF LOK SABHA
UNSTARRED QUESTION NO.1399 FOR 31.07.2024**

MAJOR STEPS TAKEN TO PROMOTE SOLAR ENERGY IN THE COUNTRY

- Notification of trajectory for RE power bids of 50 GW/annum to be issued by Renewable Energy Implementation Agencies (REIAs: SECI, NTPC, NHPC, SJVN) from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) permitted up to 100 percent under the automatic route.
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) trajectory has been announced till 2029-30 including separate RPO for Decentralized Renewable Energy.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind and Wind-Solar Projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, Development of 1 GW Offshore Wind Energy Projects, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Procedure for Uniform Renewable Energy Tariff (URET) has been issued.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) issued.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022 issued.
- Launched Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.